

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:259
ANSWERED ON:27.07.2010
COASTAL SECURITY IN LAKSHADWEEP
Sayeed Muhammed Hamdulla A. B.

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the motor boats purchased for coastal policing are in a sea worthy condition in Lakshadweep;
- (b) if so, the details thereof;
- (c) if not, the reasons therefor; and
- (d) the details of coastal police stations sanctioned and functional in the said Union Territory?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

(a) & (b): Yes, Madam. Under the ongoing Coastal Security Scheme, the provision of 2 Nos. of 12 Ton and 4 Nos. of 5 Ton interceptor boats have been made to Union Territory of Lakshadweep. Delivery of interceptor boats have started. One 5 Ton Interceptor Boat has been delivered. The boat is suitable for seaworthy condition.

(c): No, does not arise.

(d): Four coastal Police Stations at Minicoy, Androth, Kavaratti and Kiltan have been sanctioned to Union Territory of Lakshadweep under the ongoing Coastal Security Scheme and all are functional.